

ORISSA HIGH COURT

FILING REPORT AS ON :30/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22916/2026	SRABANA MAJHI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	MURUDA /200 /2026 () //	AOR20230000623C202600029
2	D-BLAPL/22922/2026	PALASH GHOSH VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /11 /2026 () //	
3	D-BLAPL/22925/2026	PRASANTA MAHANANDIA @ MAHANDIA VS STATE OF ODISHA	BIKASH KARNA VS	TARBHA /219 /2026 () //	
4	D-BLAPL/22933/2026	SRIBATSA BHOI @ SRIBATSHA BHOI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /217 /2026 () //	AOD20260000093C202600051
5	D-BLAPL/22940/2026	SWARNA PRAVA BEHERA VS STATE OF ODISHA	ANAND KUMAR SHARMA VS	LALBAG /35 /2026 () //	
6	D-BLAPL/22943/2026	DEBENDRA KUMAR BHATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	NABARANGAPUR TOWN /94 /2026 () //	
7	D-BLAPL/22945/2026	CHITRASEN GANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 () //	
8	D-BLAPL/22947/2026	SANANDA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /13 /2026 () //	
9	D-BLAPL/22948/2026	SANJAY KUMAR KISPATTA VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	JEYPORE VIGILANCE /15 /2026 () //	
10	D-BLAPL/22950/2026	SUDAM SUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /156 /2026 () //	
11	D-BLAPL/22951/2026	KAPILAS SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	

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12	D-BLAPL/22953/2026	YOGESH MEENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /90 /2026 () //	
13	D-BLAPL/22957/2026	SATYABRATA RATHA VS STATE OF ODISHA	SANJAY KUMAR PATTANAIK VS	/ /0 () //	
14	D-BLAPL/22966/2026	SAJID KHAN @ FAYAZ KHAN VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	JAGATPUR /756 /2025 () //	
15	D-BLAPL/22970/2026	JITEN BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	ANGUL TOWN /530 /2026 () //	
16	D-BLAPL/22975/2026	BINOD BEHERA @ BINAD BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	PHULBANI SADAR /38 /2025 () //	
17	D-BLAPL/22979/2026	SRIDHAR NAYAK VS STATE OF ODISHA	B.B.CHAMPATIRAY VS	CHANDRASEKHARPUR /544 /2026 () //	
18	D-BLAPL/22981/2026	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CYBER CRIME AND ECONOMIC OFFENCES, SAMBALPUR /10 /2025 () //	
19	D-BLAPL/22982/2026	SUMANTA DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JANKIA P.S. /453 /2025 () //	AOD20240000586C202600226
20	D-BLAPL/22985/2026	SANKAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /188 /2024 () //	
21	D-BLAPL/22987/2026	ANANTA KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /116 /2026 () //	
22	D-BLAPL/22989/2026	TETRU SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /75 /2022 () //	
23	D-BLAPL/22997/2026	AJAY MOHAPATRA	BIBEKANANDA MAHAPATRA	KHUNTUNI /82 /2026	

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		VS	VS	0	
		STATE OF ODISHA		//	
24	D-CMP/34905/2026	ANTARJYAMI @ ANTARJAMI NANDA	ABHILASH MISHRA	//	
		VS	VS	0	
		RAGHUBIR NANDA		//	
25	D-CMP/35026/2026	BPN INFRASTRUCTURE PVT. LTD.	SOUBHAGYA SWAIN	//	AOR20220001296C202600107
		VS	VS	0	
		STATE OF ODISHA		//	
26	D-CMP/35071/2026	SARUP CHANDRA GIRI	ABHILASH MISHRA	//	
		VS	VS	0	
		GAGAN GIRI		//	
27	D-CMP/35111/2026	SEBAK CHANDRA SAHU	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		SUMAN MOHANTY		//	
28	D-CMP/35120/2026	SHREE JAGANNATH PROJECTS AND DEVELOPERS, BHUBANESWAR	BHUBANESWAR BARIK	//	
		VS	VS	0	
		SURAVI MUKHERJEE		//	
29	D-CMP/35124/2026	JEMAMANI @ JEMA NAYAK	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		BRAJAKISHOR NAYAK		//	
30	D-CONTC/34902/2026	SURYAMANI TRIPATHY	JANMEJAYA KATIKIA	//	
	CONTC/4803/2026	VS	VS	0	
		DR.SARTHAK SARANGI, IPS		//	
31	D-CONTC/34906/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4732/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR		//	
32	D-CONTC/34907/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4720/2026	VS	VS	0	
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//	
33	D-CONTC/34908/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4737/2026	VS	VS	0	
		DIRECTOR, ELEMENTARY EDUCATION, BHUBANESWAR		//	
34	D-CONTC/34909/2026	REGISTRAR(JUDICIAL) ORISSA HIGH COURT CUTTACK.		//	
	CONTC/4752/2026	VS	VS	0	

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35	D-CONTC/34910/2026 CONTC/4726/2026	DIRECTOR OF CONSOLIDATION, LAND RECORDS AND SURVEYS, ODISHA, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	TAJAK TAJAK VS TAJAK	// // 0 //	
36	D-CONTC/34911/2026 CONTC/4728/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
37	D-CONTC/34912/2026 CONTC/4734/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
38	D-CONTC/34913/2026 CONTC/4723/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF LAND RECORDS AND SURVEY, BOARD OF REVENUE, CUTTACK	TAJAK VS TAJAK	// 0 //	
39	D-CONTC/34914/2026 CONTC/4735/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
40	D-CONTC/34915/2026 CONTC/4741/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
41	D-CONTC/34916/2026 CONTC/4730/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
42	D-CONTC/34917/2026 CONTC/4722/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS ADDITIONAL CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
43	D-CONTC/34918/2026 CONTC/4740/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL CHIEF CONSERVATOR OF FORESTS, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
44	D-CONTC/34919/2026 CONTC/4718/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
45	D-CONTC/34922/2026 CONTC/4727/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	

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46	D-CONTC/34923/2026 CONTC/4738/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT, CUTTACK. VS COMMISSIONER CUM SECRETARY , SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	VS VS	// 0	
47	D-CONTC/34924/2026 CONTC/4733/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK. VS SECRETARY , REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	VS VS	// 0	
48	D-CONTC/34926/2026 CONTC/4744/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY,HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR	VS VS	// 0	
49	D-CONTC/34928/2026 CONTC/4749/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0	
50	D-CONTC/34929/2026 CONTC/4721/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, S.C. AND S.T. DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0	
51	D-CONTC/34930/2026 CONTC/4724/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	VS VS	// 0	
52	D-CONTC/34931/2026 CONTC/4729/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS VS	// 0	
53	D-CONTC/34932/2026 CONTC/4719/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CHIEF ENGINEER 1, RWSS, ODISHA, BHUBANESWAR	VS VS	// 0	
54	D-CONTC/34933/2026 CONTC/4748/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA, BHUBANESWAR	VS VS	// 0	
55	D-CONTC/34934/2026 CONTC/4746/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SETTLEMENT OFFICER, CUTTACK	VS VS	// 0	
56	D-CONTC/34935/2026 CONTC/4742/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF CONSOLIDATION, ODISHA, CUTTACK	VS VS	// 0	
57	D-CONTC/34937/2026	PRAFULLA KUMAR RAJ RASHMI KANTA ACHARYA		//	

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		VS	VS	0	
		PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR		//	
58	D-CONTC/34942/2026	KRISHNA CHANDRA SAHU	ADV	//	AOD20240000479C202600005
		VS	VS	0	
		V KEERTHI VASAN, COLLECTOR CUM CHIEF EXECUTIVE OFFICER, ZILLA PARISHAD, GANAMAM		//	
59	D-CONTC/34952/2026	PRATAP CHANDRA SETHY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		UGRASEN ORAM, OAS(S), SUB-COLLECTOR, BAMANGHATI		//	
60	D-CONTC/34954/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/4757/2026	VS	VS	0	
		CDMO, ANGUL		//	
61	D-CONTC/34955/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/4795/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
62	D-CONTC/34956/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/4755/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
63	D-CONTC/34957/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK.		//	
	CONTC/4759/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
64	D-CONTC/34958/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK.		//	
	CONTC/4799/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY DEPARTMENT, BHUBANESWAR		//	
65	D-CONTC/34959/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/4771/2026	VS	VS	0	
		SECRETARY, HEALTH DEPARTMENT, BHUBANESWAR		//	
66	D-CONTC/34960/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/4790/2026	VS	VS	0	
		CDMO, ANGUL		//	
67	D-CONTC/34961/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/4801/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR		//	
68	D-CONTC/34962/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK.		//	
	CONTC/4764/2026	VS	VS	0	

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69	D-CONTC/34963/2026 CONTC/4765/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, BHADRAK	TAOK VS	// // 0 //	
70	D-CONTC/34964/2026 CONTC/4783/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, ANGUL	TAOK VS	// 0 //	
71	D-CONTC/34966/2026 CONTC/4763/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	TAOK VS	// 0 //	
72	D-CONTC/34967/2026 CONTC/4808/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAOK VS	// 0 //	
73	D-CONTC/34968/2026 CONTC/4791/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR	TAOK VS	// 0 //	
74	D-CONTC/34969/2026 CONTC/4778/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAOK VS	// 0 //	
75	D-CONTC/34971/2026 CONTC/4760/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS MEDICAL OFFICER, ANGUL	TAOK VS	// 0 //	
76	D-CONTC/34972/2026 CONTC/4797/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAOK VS	// 0 //	
77	D-CONTC/34973/2026 CONTC/4777/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, ANGUL	TAOK VS	// 0 //	
78	D-CONTC/34974/2026 CONTC/4810/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	TAOK VS	// 0 //	
79	D-CONTC/34975/2026 CONTC/4773/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CHIEF MEDICAL OFFICER, D.H.H., ANGUL	TAOK VS	// 0 //	

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80	D-CONTC/34976/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/4756/2026	VS	VS	0	
		CDMO, BHADRAK		//	
81	D-CONTC/34977/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TA OK	//	
	CONTC/4782/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR			
82	D-CONTC/34978/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	TA OK.	//	
	CONTC/4762/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR		//	
83	D-CONTC/34979/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	TA OK.	//	
	CONTC/4772/2026	VS	VS	0	
		CDMO, ANGUL		//	
84	D-CONTC/34980/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/4787/2026	VS	VS	0	
		DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA, BHUBANESWAR		//	
85	D-CONTC/34981/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/4798/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR			
86	D-CONTC/34982/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TA OK	//	
	CONTC/4758/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR			
87	D-CONTC/34983/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TA OK	//	
	CONTC/4819/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
88	D-CONTC/34984/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/4781/2026	VS	VS	0	
		DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR		//	
89	D-CONTC/34985/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	TA OK.	//	
	CONTC/4776/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR		//	
90	D-CONTC/34986/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/4761/2026	VS	VS	0	
		DIRECTOR, FAMILY WELFARE, ODISHA, BHUBANESWAR		//	
91	D-CONTC/34987/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	

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	CONTC/4802/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR		//	
92	D-CONTC/34988/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4766/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
93	D-CONTC/34989/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4800/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR			
94	D-CONTC/34990/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4767/2026	VS	VS	0	
		CDMO, SONEPUR		//	
95	D-CONTC/34991/2026	PUSPALATA SETHY	SALYADU ANIL KUMAR DORA	//	
		VS	VS	0	
		MONARANJAN SAMANTRAY, BRANCH MANAGER , SBI , CHASAKHANDA		//	
96	D-CONTC/34992/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4792/2026	VS	VS	0	
		SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
97	D-CONTC/34993/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/4785/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWARS		//	
98	D-CONTC/34994/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4768/2026	VS	VS	0	
		PRINCIPAL SECRETARY , HEALTH AND FAMILY WELFARE DEPARTMENT , BBSR, KHURDA		//	
99	D-CONTC/34995/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4770/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
100	D-CONTC/34996/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.		//	
	CONTC/4788/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR			
101	D-CONTC/34997/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4807/2026	VS	VS	0	
		SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR		//	
102	D-CONTC/34998/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4786/2026	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/35000/2026 CONTC/4793/2026	COMMISSIONER CUM PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0	
104	D-CONTC/35003/2026 CONTC/4784/2026	COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0	
105	D-CONTC/35004/2026 CONTC/4794/2026	COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0	
106	D-CONTC/35005/2026 CONTC/4796/2026	PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPT., ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// 0	
107	D-CONTC/35006/2026 CONTC/4789/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0	
108	D-CONTC/35007/2026	COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA ASWINI KUMAR SAMANTARAY VS	ADV. VS	// 0	
109	D-CONTC/35009/2026 CONTC/4812/2026	SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0	
110	D-CONTC/35010/2026 CONTC/4769/2026	DIRECTOR, FAMILY WELFARE, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// 0	
111	D-CONTC/35012/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR BIBHUTI BHUSAN DASH VS	ADV. VS	// 0	
112	D-CONTC/35014/2026 CONTC/4779/2026	SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// 0	
113	D-CONTC/35016/2026	CDMO, BALASORE SUDHANSU SEKHAR DALAI VS	ADV. VS	// 0	
		SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA			

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114	D-CONTC/35017/2026 CONTC/4815/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
115	D-CONTC/35018/2026	PRIYABRATA JENA VS SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA	ADV. VS	// 0	
116	D-CONTC/35021/2026 CONTC/4780/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	
117	D-CONTC/35022/2026	PRATAP CHANDRA NAYAK VS SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA	ADV. VS	// 0	
118	D-CONTC/35024/2026 CONTC/4817/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
119	D-CONTC/35027/2026	BISWANATH BEHERA VS ROHIT KUMAR LENKA, DIRECTOR OF HORTICULTURE, ODISHA	ADV. VS	// 0	
120	D-CONTC/35030/2026 CONTC/4775/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	
121	D-CONTC/35031/2026 CONTC/4804/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
122	D-CONTC/35032/2026 CONTC/4806/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
123	D-CONTC/35033/2026 CONTC/4809/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	
124	D-CONTC/35034/2026 CONTC/4813/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
125	D-CONTC/35036/2026	SHIBA SANKAR MAHARANA ADV.	ADV.	//	

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		VS	VS	0	
126	D-CONTC/35038/2026	SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP.,KHORDA	VS	//	
	CONTC/4814/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	0	
127	D-CONTC/35055/2026	DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR	VS	//	
		BAIKUNTHA SAHU	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
128	D-CONTC/35059/2026	GOLAK CHANDRA SWAIN	AMARTYA MISHRA	//	
		VS	VS	0	
		SUBRAT KUMAR SARANGI, SR.GENERAL MANAGER(ELE) , RENGALI HYDRO ELECTRIC PROJECT, ANGUL			
129	D-CONTC/35061/2026	SUSHANTA KUMAR GOUNTIA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR		//	
130	D-CONTC/35078/2026	BAURIBANDHU BEHERA	ADV.	//	
		VS	VS	0	
		VEDBHUDAN, IAS		//	
131	D-CONTC/35079/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4811/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
132	D-CONTC/35081/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4805/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR			
133	D-CONTC/35114/2026	SOUBHAGYA KUMAR ROUT	ADV.	//	
		VS	VS	0	
		VINEET BHARDWAJ, I.A.S.		//	
134	D-CONTC/35116/2026	JITESWAR NAYAK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S		//	
135	D-CONTC/35137/2026	LOKANATH SAMAL	ADV.	//	
		VS	VS	0	
		JYOTI PRAKASH DALAI, PUBLIC INFORMATION OFFICER, MADHUSUDAN LAW UNIVERSITY STATION ROAD,CUTTACK			
136	D-CRLA/22919/2026	SISHIR MOHARANA	OM PRAKASH SARAN	GONDIA /3 /2026	AOR20220000371C202600092
		VS	VS	0	

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137	D-CRLA/22936/2026	STATE OF ODISHA SURESH GHADEI VS	PRIYA RANJAN SINGH VS	// NIHALPRASAD /125 /2026 ()	
138	D-CRLA/22961/2026	STATE OF ODISHA SANATAN KISHAN @ MANA VS	SAMARENDRA BAHADUR VS	// LEPHRIPADA /65 /2023 ()	
139	D-CRLA/22999/2026	STATE OF ODISHA KANTILATA MAHAKURA VS	SALAUDDIN KHAN VS	// LARAMBA /10 /2018 ()	
140	D-CRLLP/22952/2026	STATE OF ODISHA STATE OF ODISHA VS	JATESWAR NAYAK , A.G.A VS	// PIPLI /108 /2017 ()	LOD20240000172C202600245
141	D-CRLMA/22995/2026	BISHNU DALEI @ DALAI @ NANDA ESCAR HEMBRAM VS	KULDEEP MOHANTY VS	// HATIBARI /167 /2025 ()	AOD20240000012C202600242
142	D-CRLMC/22915/2026	STATE OF ODISHA SANA @ SK. JAMURUDDIN VS	BHARAT JALLI VS	// BARANGA /39 /2012 ()	AOD20240000581C202600086
143	D-CRLMC/22918/2026	STATE OF ODISHA PRAHALLAD SARANGI VS	ABHISHEK SAHOO VS	// BOLANGIR TOWN /192 /2020 ()	AOD20240000942C202600011
144	D-CRLMC/22927/2026	STATE OF ODISHA MANOJ KUMAR NAYAK VS	ABHILASH MISHRA VS	// JUNAGARH /361 /2025 ()	
145	D-CRLMC/22930/2026	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	KAUSHAL HUSSAIN VS	// BARKOTE /16 /2018 ()	
146	D-CRLMC/22939/2026	STATE OF ODISHA CHATURBHUJA PADHAN @ HEMSAGAR PADHAN VS	PUJARANI MUDULI VS	// AMBABHONA /73 /2023 ()	AOR20260000160C202600028
147	D-CRLMC/22942/2026	STATE OF ODISHA PRAMOD KUMAR VS	SURESH CHANDRA NAG VS	// HIRAKUD /7 /2021 ()	AOR20230001044C202600004
		STATE OF ODISHA		//	

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148	D-CRLMC/22967/2026	TUKUNA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /98 /2019 () //	
149	D-CRLMC/22969/2026	JYOTIRANI SARANGI VS STATE OF ODISHA	RAJJEET ROY VS	RAGHUNATHPALI /251 /2013 () //	AOR20220001462C202600085
150	D-CRLMC/22971/2026	JAGATRAI MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /89 /2024 () //	
151	D-CRLMC/22973/2026	SHANKAR NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADAGADA /1 /2015 () //	
152	D-CRLMC/22978/2026	LALIT MOHAN PANDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NABARANGAPUR TOWN /137 /2026 () //	
153	D-CRLMC/22980/2026	AMIT KUMAR BEHERA VS STATE OF ODISHA	SUBHRAJEET SAHOO VS	RANPUR /157 /2023 () //	
154	D-CRLMC/22983/2026	BULU PODHA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /356 /2025 () //	
155	D-CRLMC/22984/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /255 /2026 () //	
156	D-CRLMC/22988/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /254 /2026 () //	
157	D-CRLMC/22990/2026	AMAN PAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /45 /2026 () //	
158	D-CRLMC/22993/2026	RAVI BADRINARAIN GOYAL @ RAVI BADRINARAYAN GOYAL VS STATE OF ODISHA	SATYANARAYAN GOYAL VS	DHAULI PS /165 /2025 () //	
159	D-CRLMC/22996/2026	MADHUSUDAN PRADHAN	MOHAMMED RIAZ	BHEDEN /315 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/22998/2026	BIJAY KUMAR MALLIK @ BIJAY MALIK @ BIJI	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /399 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/23000/2026	BIPIN BIHARI HOTA	SAIBRATA RATH	SAMBALPUR VIGILANCE /82 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/23003/2026	BIPIN BIHARI HOTA	SAIBRATA RATH	SAMBALPUR VIGILANCE /79 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/22924/2026	PRAMOD KUMAR SWAIN	SIDHARTHA MISHRA	CUTTACK SADAR /263 /2026	
	CRLMP/1004/2026	VS	VS	()	
		DEPUTY COMMNR. OF POLICE, CUTTACK		//	
164	D-CRLMP/22926/2026	VICTIM	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMP/22960/2026	AKSHYA KUMAR PARHI	SURENDRA PRASAD BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMP/22964/2026	SARBESWAR PARIDA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		KABITA PARIDA		//	
167	D-CRLMP/22974/2026	JAGADISH CHANDRA PANIGRAHY	SISIR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/22920/2026	MANOJ KUMAR SAHOO	BHARAT JALLI	INDUSTRIAL ESTATE PS /201 /2026	AOD20240000581C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/22923/2026	ABDESH RAJ PANDA	SIDHARTH PARIDA	BHARATPUR PS /73 /2022	
	CRLREV/500/2026	VS	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BBSR(Khordha)	
		STATE OF ODISHA		CT/0000029/2026	
170	D-CRLREV/22938/2026	JAYDEV PATTNAIK	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /249 /2026	AOR20220001631C202600221
		VS	VS	()	

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171	D-CRLREV/22941/2026	STATE OF ODISHA ASWINI KUMAR DASH VS	SAMVIT MOHANTY VS	// TIRTOL /431 /2025 ()	
172	D-CRLREV/23004/2026	STATE OF ODISHA RAJA @ BALARAM DALEI VS	JITENDRA SAMANTARAY VS	// KHURDA SADAR /200 /2026 ()	
173	D-CRLREV/23006/2026	STATE OF ODISHA MOHAN KUMAR PARIDA VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202600187
174	D-EXP/35122/2026	STATE OF ODISHA MANASWINI MANDHATA VS	ADV. VS	// // ()	
175	D-FAO/34899/2026	DR. ARABINDA KUAMR PADHEE, IAS, SECY. GOVT. OF ORISSA R AND D MANAGEMENT DEPTT. SULTAN JABIRUDDIN KHAN VS	ALOK KUMAR PANDA VS	// // ()	
176	D-FAO/35075/2026	ODISHA WAQF BOARD, CUTTACK DIPALI MONDAL VS	SATYABAN SAHOO VS	// // ()	
177	D-JCRLA/22934/2026	UNION OF INDIA BABULA @ BABULI BEHERA VS	ADV. VS	// TURUMUNGA /153 /2025 ()	
178	D-JCRLA/22935/2026	STATE OF ODISHA SAGAR BARIK VS	ADV. VS	// PARJANG /77 /2019 ()	
179	D-MACA/34904/2026	STATE OF ODISHA TAPANJYOTI PALIT VS	PRADEEP KUMAR MISHRA VS	// // ()	
180	D-MATA/35110/2026	ASHOK KUMAR JENA BISWAJIT DAS VS	OM SWARUP VS	// // ()	
181	D-RPFAM/35134/2026	SHARMILA JEE KAKOLI SIKARI VS	BASUDEV MISHRA VS	// // ()	
		HARICHAND SIKARI		//	

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182	D-RVWPET/34903/2026	UNION OF INDIA	RAJESH KUMAR MAHAPATRA, SENIOR PANEL COUNSEL		AOR20220001639C202600017
	RVWPET/171/2026	VS	VS	0	
		SADHAN KUMAR SINHA		//	
183	D-RVWPET/35096/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	//	LOD20240000200C202600253
		VS	VS	0	
		SANTOSH KUMAR PAHI		//	
184	D-WA/34939/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,AGA	//	LOD20240000200C202600250
		VS	VS	0	
		MANJULA MOHANTA		//	
185	D-WA/34940/2026	STATE OF ODISHA	SAROJ KUMAR JEE,AGA	//	LOD20240000194C202600259
		VS	VS	0	
		SATYABADI MAHARANA		//	
186	D-WA/34941/2026	STATE OF ODISHA	SASWAT DAS, AGA	//	LOD20240000194C202600260
		VS	VS	0	
		RADHAKANTA GURU		//	
187	D-WA/35065/2026	RAM PRASAD MOHANTY	CHANDAN SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
188	D-WA/35082/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//	LOD20240000200C202600252
		VS	VS	0	
		BIJAY KUMAR NAYAK		//	
189	D-WA/35083/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//	LOD20240000194C202600261
		VS	VS	0	
		LAXMIKANTA PRADHAN		//	
190	D-WA/35084/2026	KASHISH BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
191	D-WA/35092/2026	JATIN KUMAR SINGH	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
192	D-WA/35101/2026	SANTOSH KUMAR PATI	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
193	D-WA/35119/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202600246

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194	D-WA/35121/2026	VS	VS	0	LOD20240000194C202600262
		GOBINDA CHANDRA SETHI		//	
		STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	
195	D-WA/35136/2026	VS	VS	0	LOD20240000200C202600254
		JAYANTA KUMAR MAHANA		//	
		STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	
196	D-WP(C)/34897/2026 WP(C)/24095/2026	VS	VS	0	
		SUDARSHAN SWAIN		//	
		M/S SAHOO AND SAHOO TRANSPORT, CUTTACK	SITANSU MOHAN SINGH	//	
197	D-WP(C)/34898/2026 WP(C)/24034/2026	VS	VS	0	
		STATE OF ODISHA		//	
		KALPANA MISHRA	SUJATA JENA	//	
198	D-WP(C)/34900/2026	VS	VS	0	AOD20260000172C202600083
		COMMISSIONER CUM SECRETARY, GOVERNMENT OF ODISHA, BHUBANESWAR		//	
		NIRANJAN BEHERA	PRABHAKAR SABAT	//	
199	D-WP(C)/34901/2026	VS	VS	0	
		STATE OF ODISHA		//	
		DEVASIS PATNAIK	MANOJA KUMAR KHUNTIA	//	
200	D-WP(C)/34920/2026	VS	VS	0	
		STATE OF ODISHA		//	
		NABAHARI JENA	PRAMOD KUMAR JENA	//	
201	D-WP(C)/34921/2026	VS	VS	0	
		STATE OF ODISHA		//	
		PRAKASH KUMAR PRADHAN	SANTOSH KUMAR DASH	//	
202	D-WP(C)/34925/2026	VS	VS	0	
		STATE OF ODISHA		//	
		DR.RUDRANARAYAN NAYAK	JAJATI KESHARI KHUNTIA	//	
203	D-WP(C)/34927/2026	VS	VS	0	
		STATE OF ODISHA		//	
		PUSPALATA MISHRA	DEBAKANT MOHANTY	//	
204	D-WP(C)/34936/2026	VS	VS	0	
		STATE OF ODISHA		//	
		LAXMAN SETHI	PAMI RATH	//	
		VS	VS	0	

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205	D-WP(C)/34938/2026	STATE OF ODISHA RAMA CHANDRA BISWAL VS COLLECTOR, CUTTACK	SOURAV SUMAN BHUYAN VS	// // 0 //	
206	D-WP(C)/34943/2026	PAREEK ELECTRICALS, CUTTACK VS ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //	
207	D-WP(C)/34944/2026	MANASA RANJAN BISWAL VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
208	D-WP(C)/34945/2026	DANIEL EKKA VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	// 0 //	
209	D-WP(C)/34946/2026	SANJAY RANJAN BOHIDAR VS STATE OF ODISHA	SISIR DAS VS	// 0 //	
210	D-WP(C)/34947/2026	RAJANIKANTA SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
211	D-WP(C)/34948/2026	SAHADEB BEHERA VS ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, KENDRAPARA	BHUBANESWAR DASH VS	// 0 //	
212	D-WP(C)/34949/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
213	D-WP(C)/34950/2026	RAJ KUMAR SAHU VS STATE OF ODISHA	SISIR DAS VS	// 0 //	
214	D-WP(C)/34951/2026	ORISSA INDUSTRIES LIMITED, CUTTACK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
215	D-WP(C)/34953/2026	RASMIPRAVA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/34965/2026	PARBATI ALLADA VS CHAIRMAN PARADIP PORT TRUST, MADHUBAN	ANUGRAHA NARAYAN SAMANTRAY VS ANUGRAHA NARAYAN SAMANTRAY	// 0 //	AOD20260000401C202600012
217	D-WP(C)/34970/2026	SURYAKANTA SAMANTARAY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS ANUGRAHA NARAYAN SAMANTRAY	// 0 //	AOD20260000401C202600013
218	D-WP(C)/34999/2026	SRI LAXMI NARAYAN THAKUR BIJE VS STATE OF ODISHA	ANANDA CHANDRA SWAIN VS ANANDA CHANDRA SWAIN	// 0 //	AOD20240000548C202600010
219	D-WP(C)/35001/2026	PRAVAT KUMAR DASH VS STATE OF ODISHA	PRABIN DAS VS PRABIN DAS	// 0 //	
220	D-WP(C)/35002/2026	JYOTSNARANI DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS SAMEER KUMAR DAS	// 0 //	AOD20240000338C202600097
221	D-WP(C)/35008/2026	PRADIPTA KUMAR TRIPATHY VS STATE OF ODISHA	PRABIN DAS VS PRABIN DAS	// 0 //	
222	D-WP(C)/35011/2026	SAHADEV TUDU VS STATE OF ODISHA	PRABIN DAS VS PRABIN DAS	// 0 //	
223	D-WP(C)/35013/2026	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	PRABIN DAS VS PRABIN DAS	// 0 //	
224	D-WP(C)/35015/2026	SAROJ KUMAR JENA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS AKSHAYA KUMAR JENA	// 0 //	
225	D-WP(C)/35019/2026	HINDUJA LEYLAND FINANCE LTD., CUTTACK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS PRAKASH KUMAR MISHRA	// 0 //	
226	D-WP(C)/35020/2026	LAXMIDHAR PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS SAMEER KUMAR DAS	// 0 //	AOD20240000338C202600099
227	D-WP(C)/35023/2026	RANJIT KUMAR RAY	PADMANAV BHUTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/35025/2026	RADHARANJAN MOHANTY	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		BHADRAK MUNICIPALITY, BHADRAK		//	
229	D-WP(C)/35028/2026	JYOTSNARANI DAS	SAMEER KUMAR DAS	//	AOD20240000338C202600098
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/35029/2026	SHUSANTA KUMAR SAHOO	SUDEEPTA KUMAR SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/35035/2026	DEEPAK SAHOO	SATYA RANJAN MOHAPATRA	//	
		VS	VS	0	
		SUB REGISTRAR, BARI, JAJPUR		//	
232	D-WP(C)/35037/2026	MINA GURUTALI	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		THE ASSISTANT SETTLEMENT OFFICER, KORAPUT		//	
233	D-WP(C)/35039/2026	LINGARAJ SARANGI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/35040/2026	SURESH CHANDRA MOHANTY	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/35041/2026	DR. NARENDRA KUMAR BEHERA	SAMEER KUMAR DAS	//	AOD20240000338C202600100
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/35042/2026	AJAY SHARMA	MANAS PATI	//	AOR20220001535C202600198
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/35043/2026	KHIRABDI BEHERA	MANAS PATI	//	AOR20220001535C202600197
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/35044/2026	ASWINI KUMAR SENAPATI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/35045/2026	STATE OF ODISHA BABI NAYAK VS	ITISHREE TRIPATHY VS	// // 0	
240	D-WP(C)/35046/2026	CHIEF COMMISSIONER OF CT AND GST ODISHA, CUTTACK HRUSHIKESH SAHOO VS	RABI NARAYAN MISHRA VS	// // 0	
241	D-WP(C)/35047/2026	STATE OF ODISHA KANGALU CHIRGUN VS	JAYADEBA BEHERA VS	// // 0	AOD20240000366C202600115
242	D-WP(C)/35048/2026	STATE OF ODISHA BIDYADHAR MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
243	D-WP(C)/35049/2026	STATE OF ODISHA MAA PETEICHANDI SELF-HELP GROUP (SHG), NAYAGARH VS	KABIRAJ PRADHAN VS	// // 0	
244	D-WP(C)/35050/2026	STATE OF ODISHA DIBAKAR MAHANTA VS	KUNAL KUMAR SWAIN VS	// // 0	
245	D-WP(C)/35051/2026	STATE OF ODISHA AMRIT KUMAR MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
246	D-WP(C)/35052/2026	STATE OF ODISHA DEHURI SINGH SUNDHI VS	JYOTI RANJAN KHUNTIA VS	// // 0	
247	D-WP(C)/35053/2026	STATE OF ODISHA JAY MAHAVIR SELF HELP GROUP (SHG), NAYAGARH VS	KABIRAJ PRADHAN VS	// // 0	
248	D-WP(C)/35054/2026	STATE OF ODISHA ODISHA STATE DISASTER MANAGEMENT AUTHORITY, SONAMUKHURDA VS	SONAMUKHURDA VS	// // 0	
249	D-WP(C)/35056/2026	ER. MANORANJAN KAR MANAGING COMMITTEE OF R.K. HIGH SCHOOL, KENDRAPARA VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/35057/2026	SANJUKTA NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
251	D-WP(C)/35058/2026	MANAGING COMMITTEE OF BAPUJI ADARSHA HIGH SCHOOL, KARASWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
252	D-WP(C)/35060/2026	ASHOK KUMAR PATNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
253	D-WP(C)/35062/2026	SUJATA NAYAK VS BRANCH MANAGER, UCO BANK, KATAKA	NIRANJAN LENKA VS NIRANJAN LENKA	// 0 //	
254	D-WP(C)/35063/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	BHANU PRAKASH MISHRA VS BHANU PRAKASH MISHRA	// 0 //	
255	D-WP(C)/35064/2026	JAYAPRAKASH MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS PRADEEP KUMAR MAHAPATRA	// 0 //	
256	D-WP(C)/35066/2026	BISWARANJAN JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS SOUBHAGYA KUMAR RATH	// 0 //	AOR20220004309C202600040
257	D-WP(C)/35067/2026	GANESWAR RANA VS STATE OF ODISHA	DHANANJAYA MUND VS DHANANJAYA MUND	// 0 //	AOR20220001492C202600189
258	D-WP(C)/35068/2026	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS SOUBHAGYA KUMAR RATH	// 0 //	AOR20220004309C202600041
259	D-WP(C)/35069/2026	PRATAP KUMAR SAHU VS STATE OF ODISHA	SUBRAT KUMAR DAS VS SUBRAT KUMAR DAS	// 0 //	AOR20220001797C202600016
260	D-WP(C)/35070/2026	SADANANDA PATI VS STATE OF ODISHA	BASUDEV BARIK VS BASUDEV BARIK	// 0 //	
261	D-WP(C)/35072/2026	GIRIDHARI HARIJAN	PRADEEP KUMAR MAHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/35073/2026	KHIROD DAS	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/35074/2026	PRAVANJAN DASH	SUSANT KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/35076/2026	BHANU PRATAP DANDSENA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/35077/2026	TIKESHWAR DEEP	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/35080/2026	ISWAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/35085/2026	DR. SUPARNA PATEL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/35086/2026	DR.ANAM CHARAN RAUL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/35087/2026	RADHA KRISHNA NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/35088/2026	KSHETRI JANI	DHANANJAYA MUND	//	AOR20220001492C202600191
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/35089/2026	BAHADUR MAJHI	DHANANJAYA MUND	//	AOR20220001492C202600190
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/35090/2026	BASANTA SAHU	DHANANJAYA MUND	//	AOR20220001492C202600192
		VS	VS	0	

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273	D-WP(C)/35091/2026	STATE OF ODISHA MANAGING COMMITTEE OF P.M.A.M.HIGH SCHOOL, VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/35093/2026	STATE OF ODISHA DUTI SAHU VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600193
275	D-WP(C)/35094/2026	STATE OF ODISHA HARASH CHANDRA RAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
276	D-WP(C)/35095/2026	STATE OF ODISHA BICHITRANANDA BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
277	D-WP(C)/35097/2026	STATE OF ODISHA DR.GAJENDRA KUMAR PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0	
278	D-WP(C)/35098/2026	STATE OF ODISHA DR. NIRANJAN SAHU VS	SUBHADUTTA ROUTRAY VS	// // 0	
279	D-WP(C)/35099/2026	STATE OF ODISHA BIBHUBASINI DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
280	D-WP(C)/35100/2026	STATE OF ODISHA SULOCHANA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
281	D-WP(C)/35102/2026	STATE OF ODISHA DUKHISHYAM PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
282	D-WP(C)/35103/2026	STATE OF ODISHA CREATIVE JUNIOR NURSING SCHOOL, KENDRAPARA VS	AXMIKANTA MOHANTY VS	// // 0	
283	D-WP(C)/35104/2026	STATE OF ODISHA KIRTIRANJAN SAHU VS DCB BANK LTD., KANDHAMAL	SIDHARTHA MISHRA VS	// // 0 //	

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284	D-WP(C)/35105/2026	DR. BISHWANATH PARIJA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
285	D-WP(C)/35106/2026	MANDHAR BAGARTY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
286	D-WP(C)/35107/2026	SARANGADHAR MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
287	D-WP(C)/35108/2026	AJAYA KUMAR MALLA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
288	D-WP(C)/35109/2026	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
289	D-WP(C)/35112/2026	KISHORE CHANDRA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
290	D-WP(C)/35113/2026	SUDHIR KANTA PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
291	D-WP(C)/35115/2026	BHADRAK COOPERATIVE URBAN BANK LTD.,BHADRAK VS STATE OF ODISHA	DR. RAJANANDA MISHRA VS	// 0 //	
292	D-WP(C)/35117/2026	RAM PUJAN SRIVAS VS THE BRANCH MANAGER, PUNJAB NATIONAL BANK, JHARSUGUDA	SUNIL KUMAR PANDA VS	// 0 //	
293	D-WP(C)/35118/2026	CHANDRA SEKHAR NANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
294	D-WP(C)/35123/2026	SUDHANSU BEJ VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
295	D-WP(C)/35125/2026	FULA MAJHI	DHANANJAYA MUND	//	AOR20220001492C202600194

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/35126/2026	SATYENDRA NARAYAN CHAND	SUBRATA KUMAR MOHANTY	//	
		VS	VS	0	
		THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY, BHUBANESWAR		//	
297	D-WP(C)/35127/2026	PRAGNYA SMITA MOHANTY	SURYA PRATAP DEO	//	
		VS	VS	0	
		STATE BANK OF INDIA, BHUBANESWAR		//	
298	D-WP(C)/35128/2026	SHRI RADHA KRISHNA ISPAT PRIVATE LTD.,SUNDERGARH	RAHUL AGARWAL	//	
		VS	VS	0	
		NATIONAL FACELESS APPEAL CENTER, DELHI		//	
299	D-WP(C)/35129/2026	GOPABANDHU MAJHI	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/35130/2026	BISWA BIJAYA PRADHAN	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/35131/2026	HINDUJA LEYLAND FINANCE LTD., CHENNAI	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/35132/2026	PRAVANJAN DASH	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/35133/2026	BIBHUTI BHUSAN NAG	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/35135/2026	SHISHUPAL SAHU	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		UNION OF INDIA		//	
305	D-WPCRL/22994/2026	IBRAHIM KHAN	LAXMIDHAR PANGARI	/ /0	
	WPCRL/106/2026	VS	VS	0	
		STATE OF ODISHA		//	
306	D-ABLAPL/22917/2026	TARUN KUMAR DASH	ASIT KUMAR OTTA	BHANJPUR /199 /2026	AOR20230000623C202600031
		VS	VS	0	

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307	D-ABLAPL/22921/2026	STATE OF ODISHA BIDESI @ CHINTAMANI SAMAL VS	PITAMBAR JENA VS	// BARAMBA /134 /2016 ()	AOD20240000170C202600009
308	D-ABLAPL/22928/2026	STATE OF ODISHA OM PRAKASH PRADHAN VS	JAGABANDHU SAHU VS	// PADAMPUR /79 /2023 ()	AOR20220001487C202600108
309	D-ABLAPL/22929/2026	STATE OF ODISHA SANJAY SETHI VS	MRUTYUNJAY MOHANTY VS	// NIALI /127 /2026 ()	
310	D-ABLAPL/22931/2026	STATE OF ODISHA DURYADHAN BARIK VS	ARJUNA CHARANA BEHERA VS	// SIMULIA /278 /2026 ()	
311	D-ABLAPL/22932/2026	STATE OF ODISHA DHARANIDHAR DAS VS	PRIYA RANJAN SINGH VS	// MOTANGA /287 /2026 ()	
312	D-ABLAPL/22937/2026	STATE OF ODISHA DIPAKA RANJAN SAMAL @ DEEPAK SAMAL VS	SMRUTI RANJAN ROUT VS	// DHARMASALA /177 /2026 ()	
313	D-ABLAPL/22944/2026	STATE OF ODISHA SANJEEB KUMAR PALEI VS	PABITRA KUMAR NAYAK VS	// RAIRANGPUR TOWN /227 /2026 ()	
314	D-ABLAPL/22946/2026	STATE OF ODISHA SAROJ DIGAL @ SUNIL DIGAL VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /201 /2018 ()	
315	D-ABLAPL/22949/2026	STATE OF ODISHA PRODEEP SARDAR VS	UMESH CHANDRA DORA VS	// M.V.79 /58 /2026 ()	
316	D-ABLAPL/22954/2026	STATE OF ODISHA SUNIL DAS VS	AMITAV TRIPATHY VS	// GRAM GANJAM /157 /2026 ()	
317	D-ABLAPL/22955/2026	STATE OF ODISHA SANJIT KANHAR @ SANJIB KANHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	// GOCHHAPADA /29 /2024 () //	

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318	D-ABLAPL/22956/2026	JYOTIRANJAN BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /219 /2026 () //	
319	D-ABLAPL/22958/2026	SHAKTI PRASAD DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	EOW,BHUBANESWAR /9 /2026 () //	
320	D-ABLAPL/22959/2026	CHANDAN DAS VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /578 /2025 () //	
321	D-ABLAPL/22962/2026	UTTAM BARIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /320 /2026 () //	
322	D-ABLAPL/22963/2026	AJAY MARTHA @ AJAYA MARTHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /193 /2026 () //	
323	D-ABLAPL/22965/2026	ASHUTOSH MOHAPATRA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /309 /2026 () //	
324	D-ABLAPL/22968/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /55 /2025 () //	
325	D-ABLAPL/22972/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /232 /2025 () //	
326	D-ABLAPL/22976/2026	PAPU @ BISWAJIT NAYAK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /116 /2026 () //	
327	D-ABLAPL/22977/2026	PRADEEP DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /119 /2026 () //	
328	D-ABLAPL/22986/2026	AJIT BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /244 /2026 () //	
329	D-ABLAPL/22991/2026	CHINMAY KUMAR PANDA	SIDDHARTH GOUTAM DAS	CHANDRASEKHARPUR /679 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/22992/2026	TUNIA BEHERA	SMRUTI RANJAN ROUT	KISSANNAGAR PS /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/23001/2026	ACHYUTA MAHARANA	JITENDRA SAMANTARAY	ASKA /291 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/23002/2026	PRABHAKARA JENA @ PRAVAKAR JENA	JAJATI KESHARI KHUNTIA	BAISINGA /355 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/23005/2026	SANTOSH MOHAPATRA	SASWAT KUMAR ACHARYA	EOW,BHUBANESWAR /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :30/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/34894/2026 ITA/ /	M/S. S.M AGRO PLANTERS AND PROCESSORS MP	DR. S. MOHANT PATTANAIK	19/2026
2	D-EXP/33355/2026 EXP/ /	NILAKANTHA BALIARSINGH MP	BHAKTA RANJAN BARIK	21/2026
3	D-WPCRL/22994/2026 WPCRL/106/2026	IBRAHIM KHAN MP	LAXMIDHAR PANGARI	26/2026
4	D-CRLLP/22952/2026 CRLLP/ /	STATE OF ODISHA MP	JATESWAR NAYAK , A.G.A	61/2026
5	D-JCRLA/37030/2024 JCRLA/195/2024	DILLIP SWAIN@MUSHA MP	ADV.	185/2026
6	D-JCRLA/37030/2024 JCRLA/195/2024	DILLIP SWAIN@MUSHA MP	ADV.	186/2026
7	D-JCRLA/12359/2025 JCRLA/45/2025	DELIN BAGH MP	ADV.	187/2026
8	D-JCRLA/12359/2025 JCRLA/45/2025	DELIN BAGH MP	ADV.	188/2026
9	D-JCRLA/12359/2025 JCRLA/45/2025	DELIN BAGH MP	ADV.	189/2026
10	D-JCRLA/145/2023 JCRLA/145/2023	BIPIN HARIPAL MP	ADV.	190/2026
11	D-CRLMP/22924/2026 CRLMP/1004/2026	PRAMOD KUMAR SWAIN MP	SIDHARTHA MISHRA	206/2026
12	D-CRLMP/24228/2024 CRLMP/1192/2024	UTKAL CHAMBER OF COMMERCE AND INDUSTRY MP	INDUSHNIL SWAIN	207/2026
13	D-CRLMP/10644/2026 CRLMP/525/2026	PRADEEP KUMAR NAYAK MP		208/2026
14	D-CRLMP/22964/2026 CRLMP/ /	SARBESWAR PARIDA MP	SURYAKANTA DWIBEDI	209/2026
15	D-CRLMP/22974/2026 CRLMP/ /	JAGADISH CHANDRA PANIGRAHY MP	SISIR DAS	210/2026
16	D-TRP(C)/34206/2026 TRP(C)/ /	RANJAN KUMAR KARNA MP	KAPILA CHARAN NAYAK	249/2026
17	D-TRP(C)/34274/2025 TRP(C)/286/2025	SONALI MOHAPATRA MP	PRAKASH CHANDRA SETHI	250/2026
18	D-LAA/34787/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER KHURDHA ROAD BALANGIR NEDEBAS MP	DEBASNIS TRINIA PROJECT BOUDH	300/2026
19	D-LAA/34787/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER KHURDHA ROAD BALANGIR NEDEBAS MP	DEBASNIS TRINIA PROJECT BOUDH	301/2026
20	D-LAA/34787/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER KHURDHA ROAD BALANGIR NEDEBAS MP	DEBASNIS TRINIA PROJECT BOUDH	302/2026
21	D-LAA/34788/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBAS MP	DEBASNIS TRINIA PROJECT BOUDH	303/2026
22	D-LAA/34788/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBAS MP	DEBASNIS TRINIA PROJECT BOUDH	304/2026
23	D-LAA/34788/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBAS MP	DEBASNIS TRINIA PROJECT BOUDH	305/2026
24	D-LAA/34888/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBAS MP	DEBASNIS TRINIA PROJECT BOUDH	306/2026
25	D-LAA/34888/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEDEBAS MP	DEBASNIS TRINIA PROJECT BOUDH	307/2026
26	D-LAA/34888/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBAS	DEBASNIS TRINIA PROJECT BOUDH	

	LAA/ /	MP		308/2026
27	D-LAA/34889/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		309/2026
28	D-LAA/34889/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		310/2026
29	D-LAA/34889/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		311/2026
30	D-LAA/34890/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		312/2026
31	D-LAA/34890/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		313/2026
32	D-LAA/34890/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		314/2026
33	D-LAA/34892/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		315/2026
34	D-LAA/34892/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		316/2026
35	D-LAA/34892/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		317/2026
36	D-RPFAM/34879/2026	PREMLAL PUTEI	ANKANN PANDA	
	RPFAM/ /	MP		318/2026
37	D-LAA/34893/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		318/2026
38	D-RPFAM/31494/2026	BIBHUTI BHASAN NAYAK	AUROVIND PATTNNAIK	
	RPFAM/ /	MP		319/2026
39	D-LAA/34893/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		319/2026
40	D-LAA/34893/2026	LAZO OF KHURDHA ROAD BALANGIR NEDEBASIN TRINIA PROJECT	BOUDH	
	LAA/ /	MP		320/2026
41	D-RPFAM/30801/2026	ABADYA PRADHAN	RAMESH CHANDRA MAHARANA	
	RPFAM/185/2026	MP		320/2026
42	D-RVWPET/34880/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	RVWPET/ /	MP		374/2026
43	D-RVWPET/34880/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	RVWPET/ /	MP		375/2026
44	D-RVWPET/34903/2026	UNION OF INDIA	RAJESH KUMAR MAHAPATRA, SENIOR PANEL COUNSEL	
	RVWPET/171/2026	MP		376/2026
45	D-RVWPET/35096/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	RVWPET/ /	MP		377/2026
46	D-RVWPET/35096/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	RVWPET/ /	MP		378/2026
47	D-MATA/48054/2025	ANKUR AGARWAL	ASIT KUMAR CHOUDHURY, M/S. SAMEER ALI, S.R. SAHU	
	MATA/502/2025	MP		416/2026
48	D-CONTC/32481/2025	RAMESH CHANDRA JHANKAR		
	CONTC/3857/2025	MP		508/2026
49	D-CONTC/19451/2025	BIRENDRA KUMAR MAHAPATRA	BIRENDRA KUMAR MAHAPATRA (IN PERSON), SITANSHU KUMAR	
	CONTC/2452/2025	MP		509/2026
50	D-BLAPL/22940/2026	SWARNA PRAVA BEHERA	ANAND KUMAR SHARMA	
	BLAPL/ /	MP		566/2026
51	D-BLAPL/11590/2026	BHARAT NAIK	MANAS KUMAR CHAND	
	BLAPL/3895/2026	MP		567/2026
52	D-BLAPL/13289/2026	AJAYA KARADA	DUSHMANTA SAHOO	
	BLAPL/4546/2026	MP		568/2026
53	D-BLAPL/20578/2026	T.MANMATH RAO	MOHAMMED RIAZ	
	BLAPL/7205/2026	MP		569/2026
54	D-CRLREV/22923/2026	ABDESH RAJ PANDA	SIDHARTH PARIDA	
	CRLREV/500/2026	MP		831/2026
55	D-CRLREV/22941/2026	ASWINI KUMAR DASH	SAMVIT MOHANTY	
	CRLREV/ /	MP		832/2026
56	D-CRLREV/12820/2026	BISWAMITRA SUNA	SAILABALA JENA	
	CRLREV/364/2026	MP		833/2026
57	D-CRLREV/23004/2026	RAJA @ BALARAM DALEI	JITENDRA SAMANTARAY	
	CRLREV/ /	MP		834/2026

58	D-CRLREV/23006/2026 CRLREV/ /	MOHAN KUMAR PARIDA MP	BIJAY KUMAR BEHERA	835/2026
59	D-CRLREV/23006/2026 CRLREV/ /	MOHAN KUMAR PARIDA MP	BIJAY KUMAR BEHERA	836/2026
60	D-RSA/54296/2025 RSA/ /	PADMALLOCHAN MOHANTA MP	SAILABALA JENA	1093/2026
61	D-FAO/34899/2026 FAO/ /	SULTAN JABIRUDDIN KHAN MP	ALOK KUMAR PANDA	1174/2026
62	D-FAO/9285/2026 FAO/ /	D.M., NATIONAL INSURANCE CO. LTD., BBSR MP	BRAT SATPATHY	1175/2026
63	D-ABLAPL/16517/2021 ABLAPL/16517/2021	KALU CHARAN JENA MP	TARA PRASAD MOHAPATRA	1378/2026
64	D-ABLAPL/11234/2023 ABLAPL/11234/2023	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ ROCKY DIGAL MP		1379/2026
65	D-ABLAPL/11251/2023 ABLAPL/11251/2023	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ ROCKY DIGAL MP		1380/2026
66	D-ABLAPL/23622/2024 ABLAPL/8593/2024	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ ROCKY DIGAL MP		1381/2026
67	D-ABLAPL/23654/2024 ABLAPL/8608/2024	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ ROCKY DIGAL MP		1382/2026
68	D-ABLAPL/20141/2026 ABLAPL/8190/2026	SK JABED QUADRI @ RAJA MP	BHARAT JALLI	1383/2026
69	D-ABLAPL/17188/2026 ABLAPL/6758/2026	BISHNU PRADHAN MP		1384/2026
70	D-ABLAPL/17474/2026 ABLAPL/7056/2026	AMBUJA KUMAR BARIK @ AMBUJ BARIK MP		1385/2026
71	D-ABLAPL/17473/2026 ABLAPL/6874/2026	AJAYA SETHY @ GHADUA MP		1386/2026
72	D-ABLAPL/1066/2026 ABLAPL/522/2026	LABA BISOYI @ LABO BISOI @ LABA HARIJAN MP		1387/2026
73	D-CMP/34881/2026 CMP/ /	RANJIT MOHAPATRA MP	ACHYUTANANDA PATTANAIK	1388/2026
74	D-ABLAPL/19326/2026 ABLAPL/7728/2026	ARAKHITA SAMAL MP		1388/2026
75	D-ABLAPL/16594/2026 ABLAPL/6444/2026	BIBHU BHUSAN SAHOO @ BIBHISAN SAHOO @ BIBI MP		1389/2026
76	D-CMP/34883/2026 CMP/1252/2026	BANANI PATTANAIK MP	SANATAN DASH	1389/2026
77	D-ABLAPL/16591/2026 ABLAPL/6441/2026	JITENDRA PRUSTY @ THAKA MP		1390/2026
78	D-CMP/34905/2026 CMP/ /	ANTARIYAMI @ ANTARJAMI NANDA MP	ABHILASH MISHRA	1390/2026
79	D-CMP/34885/2026 CMP/ /	M/S. SRABANI CONSTRUCTION MP	RANJAN KUMAR ROUT	1391/2026
80	D-ABLAPL/19066/2026 ABLAPL/7661/2026	CHANDAN DAS MP		1391/2026
81	D-ABLAPL/12908/2026 ABLAPL/5215/2026	SK. SAHIL @ MD. SAHIL QUADRI MP		1392/2026
82	D-CMP/25462/2026 CMP/988/2026	BASANTI NANDA MP		1392/2026
83	D-CMP/35071/2026 CMP/ /	SARUP CHANDRA GIRI MP	ABHILASH MISHRA	1393/2026
84	D-CMP/22900/2026 CMP/901/2026	RANJIT @ RANJIT KUMAR BOSE MP	DWARIKA PRASAD MOHANTY	1394/2026
85	D-CMP/35124/2026 CMP/ /	JEMAMANI @ JEMA NAYAK MP	PRAKASH KUMAR MISHRA	1395/2026
86	D-MACA/1887/2025 MACA/171/2025	THE D.M. THE ORIENTAL INSURANCE CO. LTD., BBSR MP	ACHIN KUMAR BISWAL, J.K.SAHOO, D.PATNAIK, S.DAS	1718/2026
87	D-MACA/1887/2025 MACA/171/2025	THE D.M. THE ORIENTAL INSURANCE CO. LTD., BBSR MP	ACHIN KUMAR BISWAL, J.K.SAHOO, D.PATNAIK, S.DAS	1719/2026
88	D-MACA/34904/2026 MACA/ /	TAPANJYOTI PALIT MP	PRADEEP KUMAR MISHRA	1720/2026
89	D-MACA/27317/2026	THE MANAGER LEGAL, M/S. NATIONAL INSURANCE CO. LTD., BBSR		

	MACA/ /	MP		1721/2026
90	D-MACA/32672/2026	B.M., NATIONAL GENERAL INSURANCE CO. LTD., BHUBANESWAR	SUBRATA PATRA	
	MACA/ /	MP		1722/2026
91	D-MACA/28621/2026	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PHANISURAN KORTI, HUBANESWAR	
	MACA/ /	MP		1723/2026
92	D-MACA/28616/2026	M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	AMAR TRIPATHY	
	MACA/ /	MP		1724/2026
93	D-MACA/25869/2025	PUSPALATA DAS	PRASANTA KUMAR MAHALI, B.N. MAHALI, S.R. DASH, Z. NAIK	
	MACA/790/2025	MP		1725/2026
94	D-MACA/25869/2025	PUSPALATA DAS	PRASANTA KUMAR MAHALI, B.N. MAHALI, S.R. DASH, Z. NAIK	
	MACA/790/2025	MP		1726/2026
95	D-MACA/25869/2025	PUSPALATA DAS	PRASANTA KUMAR MAHALI, B.N. MAHALI, S.R. DASH, Z. NAIK	
	MACA/790/2025	MP		1727/2026
96	D-CRLA/376/2019	DEBA@DEBABRATA MAJHI	MR. AMULYA RATNA PANDA	
	CRLA/376/2019	MP		1943/2026
97	D-CRLA/4141/2025	LANDA@MITHUN PRADHAN	SUBASH CHANDRA RATH	
	CRLA/208/2025	MP		1944/2026
98	D-CRLA/4147/2025	BUDU PRADHAN	SUBASH CHANDRA RATH	
	CRLA/209/2025	MP		1945/2026
99	D-CRLA/4138/2025	SANTOSH PRADHAN	SUBASH CHANDRA RATH	
	CRLA/207/2025	MP		1946/2026
100	D-CRLA/22961/2026	SANATAN KISHAN @ MANA	SAMARENDRA BAHADUR	
	CRLA/ /	MP		1947/2026
101	D-CRLA/22961/2026	SANATAN KISHAN @ MANA	SAMARENDRA BAHADUR	
	CRLA/ /	MP		1948/2026
102	D-CRLA/21946/2026	SOUMYA RANJAN SABAT	BHARAT BHUSAN ROUTRAY	
	CRLA/664/2026	MP		1949/2026
103	D-CRLA/1401/2023	AJAY BEHERA	M/S	
	CRLA/1401/2023	MP		1950/2026
104	D-CRLMC/22927/2026	MANOJ KUMAR NAYAK	ABHILASH MISHRA	
	CRLMC/ /	MP		1951/2026
105	D-CRLA/2250/2026	KARUA @ ALEKH NATH	SUBRATA PANDA	
	CRLA/107/2026	MP		1951/2026
106	D-CRLMC/22930/2026	PRASANTA KUMAR BEHERA	KAUSHAL HUSSAIN	
	CRLMC/ /	MP		1952/2026
107	D-CRLA/16250/2024	PABI@PABITRA SAHOO	(M/S. SUBHRANSU BHUSAN MOHANTY, S. MOHAPATRA), DEBASISH	
	CRLA/539/2024	MP		1952/2026
108	D-CRLA/22999/2026	KANTILATA MAHAKURA	SALAUDDIN KHAN	
	CRLA/ /	MP		1953/2026
109	D-CRLMC/17447/2026	DIPAK KUMAR BARIK	KEDAR CHANDRA SARANGI	
	CRLMC/1895/2026	MP		1953/2026
110	D-CRLMC/22942/2026	PRAMOD KUMAR	SURESH CHANDRA NAG	
	CRLMC/ /	MP		1954/2026
111	D-CRLA/22999/2026	KANTILATA MAHAKURA	SALAUDDIN KHAN	
	CRLA/ /	MP		1954/2026
112	D-CRLMC/21000/2026	AMULYA KUMAR PANDA SECURITY AGENCY	APATARU KHUNTIA	
	CRLMC/2240/2026	MP		1955/2026
113	D-CRLMC/22967/2026	TUKUNA SWAIN	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		1956/2026
114	D-CRLMC/19804/2026	RAMESH CHANDRA SHA	AMIYA RANJAN SWAIN	
	CRLMC/2321/2026	MP		1957/2026
115	D-CRLMC/22978/2026	LALIT MOHAN PANDA	SUBODH KUMAR MOHANTY	
	CRLMC/ /	MP		1958/2026
116	D-CRLMC/22983/2026	BULU PODHA	SK. ZAFARULLA	
	CRLMC/ /	MP		1959/2026
117	D-CRLMC/22984/2026	DURGA CHARAN PRADHAN	SIDHARTHA MISHRA	
	CRLMC/ /	MP		1960/2026
118	D-CRLMC/22988/2026	DURGA CHARAN PRADHAN	SIDHARTHA MISHRA	
	CRLMC/ /	MP		1961/2026
119	D-CRLMC/22993/2026	RAVI BADRINARAIN GOYAL @ RAVI BADRINARAIN GOYAL	RAVI B. GOYAL	
	CRLMC/ /	MP		1962/2026
120	D-CRLMC/22998/2026	BIJAY KUMAR MALLIK @ BIJAY MALIK @ BIJAY KUMAR MALLIK	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		1963/2026

121	D-CRLMC/23000/2026 CRLMC/ /	BIPIN BIHARI HOTA MP	SAIBRATA RATH	1964/2026
122	D-CRLMC/23003/2026 CRLMC/ /	BIPIN BIHARI HOTA MP	SAIBRATA RATH	1965/2026
123	D-WA/34723/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2444/2026
124	D-WA/34723/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2445/2026
125	D-WA/34725/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2446/2026
126	D-WA/34725/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2447/2026
127	D-WA/34726/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,AGA	2448/2026
128	D-WA/34726/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,AGA	2449/2026
129	D-WA/34727/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2450/2026
130	D-WA/34727/2026 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2451/2026
131	D-WA/34939/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,AGA	2452/2026
132	D-WA/34939/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,AGA	2453/2026
133	D-WA/34940/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,AGA	2454/2026
134	D-WA/34940/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,AGA	2455/2026
135	D-WA/34941/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2456/2026
136	D-WA/34941/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2457/2026
137	D-WA/35065/2026 WA/ /	RAM PRASAD MOHANTY MP	CHANDAN SAMANTARAY	2458/2026
138	D-WA/35082/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2459/2026
139	D-WA/35082/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2460/2026
140	D-WA/35083/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2461/2026
141	D-WA/35083/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2462/2026
142	D-WA/35119/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2463/2026
143	D-WA/35119/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2464/2026
144	D-WA/35121/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2465/2026
145	D-WA/35121/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2466/2026
146	D-WA/35136/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2467/2026
147	D-WA/35136/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2468/2026
148	D-WP(C)/749/2026 WP(C)/1477/2026	RAJESWARI SAHOO MP		14285/2026
149	D-WP(C)/31424/2026 WP(C)/22183/2026	SATYENDU MALLIK MP	RAMA KRISHNA BISOI	14286/2026
150	D-WP(C)/34898/2026 WP(C)/24034/2026	KALPANA MISHRA MP	SUJATA JENA	14287/2026
151	D-WP(C)/34900/2026 WP(C)/ /	NIRANJAN BEHERA MP	PRABHAKAR SABAT	14288/2026
152	D-WP(C)/34901/2026	DEVASIS PATNAIK	MANOJA KUMAR KHUNTIA	

	WP(C)/ /	MP		14289/2026
153	D-WP(C)/34921/2026	MP	PRAKASH KUMAR PRADHAN	SANTOSH KUMAR DASH
	WP(C)/ /	MP		14290/2026
154	D-WP(C)/34925/2026	MP	DR.RUDRANARAYAN NAYAK	JAJATI KESHARI KHUNTIA
	WP(C)/ /	MP		14291/2026
155	D-WP(C)/38709/2025	MP	BIRANCHI NARAYAN BEHERA	
	WP(C)/26820/2025	MP		14292/2026
156	D-WP(C)/26457/2026	MP	ADWAITA PRASAD SAHOO	RAJU KUMAR SATPATHY
	WP(C)/21805/2026	MP		14293/2026
157	D-WP(C)/34936/2026	MP	LAXMAN SETHI	PAMI RATH
	WP(C)/ /	MP		14294/2026
158	D-WP(C)/19908/2026	MP	GOPAL CHARAN BAHUBALENDRA	
	WP(C)/14864/2026	MP		14295/2026
159	D-WP(C)/34938/2026	MP	RAMA CHANDRA BISWAL	SOURAV SUMAN BHUYAN
	WP(C)/ /	MP		14296/2026
160	D-WP(C)/6876/2024	MP	SUSHREETA BARICK	M/S.RAMDAS ACHARY,N.BARIK,P.AGRAWAL
	WP(C)/3769/2024	MP		14297/2026
161	D-WP(C)/34943/2026	MP	PAREEK ELECTRICALS, CUTTACK	BHABANI PRASAD MOHANTY
	WP(C)/ /	MP		14298/2026
162	D-WP(C)/34944/2026	MP	MANASA RANJAN BISWAL	BHABANI PRASAD MOHANTY
	WP(C)/ /	MP		14299/2026
163	D-WP(C)/947/2026	MP	RANAJIT NAYAK	DHANANJAYA MUND
	WP(C)/1313/2026	MP		14300/2026
164	D-WP(C)/16310/2026	MP	M/S.MAHANADI COALFIELDS LTD, JHARSHUGUDA	
	WP(C)/13615/2026	MP		14301/2026
165	D-WP(C)/3398/2025	MP	DR. TAPAN KUMAR PRADHAN	DR. TAPAN KUMAR PRADHAN(IN PERSON)
	WP(C)/3160/2025	MP		14302/2026
166	D-WP(C)/19467/2026	MP	MANOJ KUMAR MISHRA	LAXMIKANTA MOHANTY
	WP(C)/13660/2026	MP		14303/2026
167	D-WP(C)/34999/2026	MP	SRI LAXMI NARAYAN THAKUR BIJE	ANANDA CHANDRA SWAIN
	WP(C)/ /	MP		14304/2026
168	D-WP(C)/35015/2026	MP	SAROJ KUMAR JENA	AKSHAYA KUMAR JENA
	WP(C)/ /	MP		14305/2026
169	D-WP(C)/35029/2026	MP	SHUSANTA KUMAR SAHOO	SUDEEPTA KUMAR SINGH
	WP(C)/ /	MP		14306/2026
170	D-WP(C)/35037/2026	MP	MINA GURUTALI	PRAGYAN PARAMITA MOHANTY
	WP(C)/ /	MP		14307/2026
171	D-WP(C)/19914/2026	MP	DILLI RANJAN PANDIT	
	WP(C)/14184/2026	MP		14308/2026
172	D-WP(C)/35046/2026	MP	HRUSHIKESH SAHOO	RABI NARAYAN MISHRA
	WP(C)/ /	MP		14309/2026
173	D-WP(C)/19910/2026	MP	KISHOR PRADHAN	
	WP(C)/14178/2026	MP		14310/2026
174	D-WP(C)/35049/2026	MP	MAA PETEICHANDI SELF-HELP GROUP (SHG), KAPAKAPRA	KAPAKAPRA PRADHAN
	WP(C)/ /	MP		14311/2026
175	D-WP(C)/35053/2026	MP	JAY MAHAVIR SELF HELP GROUP (SHG), KAPAKAPRA	KAPAKAPRA PRADHAN
	WP(C)/ /	MP		14312/2026
176	D-WP(C)/35054/2026	MP	ODISHA STATE DISASTER MANAGEMENT SOCIETY (OSDM), KHURDA	
	WP(C)/ /	MP		14313/2026
177	D-WP(C)/35054/2026	MP	ODISHA STATE DISASTER MANAGEMENT SOCIETY (OSDM), KHURDA	
	WP(C)/ /	MP		14314/2026
178	D-WP(C)/35047/2026	MP	KANGALU CHIRGUN	JAYADEBA BEHERA
	WP(C)/ /	MP		14315/2026
179	D-WP(C)/35062/2026	MP	SUJATA NAYAK	NIRANJAN LENKA
	WP(C)/ /	MP		14316/2026
180	D-WP(C)/35064/2026	MP	JAYAPRAKASH MAJHI	PRADEEP KUMAR MAHAPATRA
	WP(C)/ /	MP		14317/2026
181	D-WP(C)/35066/2026	MP	BISWARANJAN JENA	SOUBHAGYA KUMAR RATH
	WP(C)/ /	MP		14318/2026
182	D-WP(C)/35072/2026	MP	GIRIDHARI HARIJAN	PRADEEP KUMAR MAHAPATRA
	WP(C)/ /	MP		14319/2026
183	D-WP(C)/35074/2026	MP	PRAVANJAN DASH	SUSANT KUMAR JETHY
	WP(C)/ /	MP		14320/2026

184	D-WP(C)/35073/2026 WP(C)/ /	KHIROD DAS MP	SAROJA KANTA SAMAL	14321/2026
185	D-WP(C)/32524/2026 WP(C)/22663/2026	HARIHAR PRADHAN MP	PRAFULLA KUMAR MOHAPATRA	14322/2026
186	D-WP(C)/35076/2026 WP(C)/ /	BHANU PRATAP DANDSENA MP	PRADEEP KUMAR MAHAPATRA	14323/2026
187	D-WP(C)/35086/2026 WP(C)/ /	DR.ANAM CHARAN RAUL MP	LAXMIDHAR PANGARI	14324/2026
188	D-WP(C)/35085/2026 WP(C)/ /	DR. SUPARNA PATEL MP	SUBHADUTTA ROUSTRAY	14325/2026
189	D-WP(C)/19911/2026 WP(C)/14180/2026	PABITRA KUMAR BARIK MP		14326/2026
190	D-WP(C)/35068/2026 WP(C)/ /	DILLIP KUMAR SAHOO MP	SOUBHAGYA KUMAR RATH	14327/2026
191	D-WP(C)/35097/2026 WP(C)/ /	DR.GAJENDRA KUMAR PRADHAN MP	SUBHADUTTA ROUSTRAY	14328/2026
192	D-WP(C)/34807/2026 WP(C)/ /	SUKADEV SAHOO MP	KSHIROD KUMAR ROUT	14329/2026
193	D-WP(C)/35098/2026 WP(C)/ /	DR. NIRANJAN SAHU MP	SUBHADUTTA ROUSTRAY	14330/2026
194	D-WP(C)/35102/2026 WP(C)/ /	DUKHISHYAM PRADHAN MP	PRADEEP KUMAR MAHAPATRA	14331/2026
195	D-WP(C)/19644/2025 WP(C)/13565/2025	DAITARI TUDU MP	MANOJA KUMAR KHUNTIA	14332/2026
196	D-WP(C)/35104/2026 WP(C)/ /	KIRTIRANJAN SAHU MP	SIDHARTHA MISHRA	14333/2026
197	D-WP(C)/35106/2026 WP(C)/ /	MANDHAR BAGARTY MP	PRADEEP KUMAR MAHAPATRA	14334/2026
198	D-WP(C)/35105/2026 WP(C)/ /	DR. BISHWANATH PARIJA MP	SUBHADUTTA ROUSTRAY	14335/2026
199	D-WP(C)/12292/2026 WP(C)/8978/2026	GANESWAR BEURA MP	SAMARENDRA BEURA	14336/2026
200	D-WP(C)/26/2026 WP(C)/190/2026	PUSPANJALI MOHANTY MP	KABIRAJ PRADHAN	14337/2026
201	D-WP(C)/35115/2026 WP(C)/ /	BHADRAK COOPERATIVE URBAN BANK ISIPUR, BHADRAK MP	SPR, BHADRAK MISHRA	14338/2026
202	D-WP(C)/35117/2026 WP(C)/ /	RAM PUJAN SRIVAS MP	SUNIL KUMAR PANDA	14339/2026
203	D-WP(C)/35123/2026 WP(C)/ /	SUDHANSU BEJ MP	SRIKANTA MAHUNTA	14340/2026
204	D-WP(C)/35132/2026 WP(C)/ /	PRAVANJAN DASH MP	SUSANTA KUMAR JETHY	14341/2026
205	D-WP(C)/35133/2026 WP(C)/ /	BIBHUTI BHUSAN NAG MP	CHITTA RANJAN LENKA	14342/2026